

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 434 of 2020**

**IN THE MATTER OF:**

**Anirudh Kumar**

**...Appellant**

**Versus**

**IBM India Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ketan Madan and Mr. Himanshu Arbola, Advocates.**

**For Respondents: Mr. Ashmi Mohan and Mr. Shwetabh Sinha, Advocates.**

**Ms. Purti Marwaha and Ms. Henna George, Advocates.**

**Mr. Karan Rajpurohit, Advocate.**

**Ms. Twisha Issar, Advocate with Mr. Yogender Pal Singhal, IRP.**

**O R D E R**

**(Through Virtual Mode)**

**07.10.2020:** Due to paucity of time, the matter could not be taken up for hearing today.

List the appeal 'for hearing' on **10<sup>th</sup> November, 2020**.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

*am/gc*